GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:3405 ANSWERED ON:29.07.2009 EVALUATION OF ACTION PLANS Owaisi Shri Asaduddin

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the names of the Ministries that have prepared action plans in their respective areas as envisaged under the National Environment Policy;

(b) whether any evaluation of these action plans have been done; and

(c) if so, the details thereof?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) The Ministries and Departments mentioned below have informed that they have prepared action plans in their respective areas under the National Environment Policy.

- 1. Department of Drinking Water Supply, Ministry of Rural Development
- 2. Ministry of Micro, Small & Medium Enterprises
- 3. Department of Earth Sciences
- 4. Defence Research & Development Organisation, Ministry of Defence
- 5. Ministry of Home Affairs (Border Management)
- 6. Department of Ayush (National Medicinal Plant Board), Ministry of Health & Family Welfare
- 7. Ministry of Science & Technology
- 8. Ministry of Panchayati Raj
- 9. Ministry of Human Resource Development
- 10. Department of Agriculture & Cooperation, Ministry of Agriculture
- 11. Department of Economic Affairs, Ministry of Finance
- 12. Ministry of Housing & Urban Poverty Alleviation
- 13. Indian Council of Agriculture Research, Ministry of Agriculture
- 14. Indian Space Research Organisation, Department of Space
- 15. Ministry of Youth Affairs
- 16. Department of Land Resources, Ministry of Rural Development
- 17. Department of Road Transport & Highways

(b) &(c) Schemes and programmes prepared by various Central Ministries and Departments are reflected in their respective Annual Plans. The dominant concerns of the National Environment Policy have been appropriately integrated in sectoral development plans of several Ministries. Monitoring and evaluation of schemes and action plans is a continuous process. The National Environment Policy does not require different Ministries and Departments to seek approval of Ministry of Environment and Forests in implementation of their schemes and their evaluation